

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 08.

IA(I.B.C)/ 1085(MB)2024 IN C.P. (IB)/984(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Indostar Capital Finance Limited**

Vs

CCR Logistics Private Limited

For FC : Adv. Maulik Chokshi

For CD : Adv. Harsh Kesharia

IBC under Sec. 7

ORDER

At the request of both sides, list on **10.05.2024** for **filing written submissions.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)